

11

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/ (IB)/2017
NAME OF THE PETITIONER(S) : SP. PADMAVATHI & 2ORS
NAME OF THE RESPONDENT(S) : T.T.G INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1	SAMIR S-Sheh.	Petitioner / Advocate.	Sy's-uh.
2	V. SURESH	Respondent	M. Anon

ORDER

Counsel for Petitioner present and submitted that he is not in a position to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Therefore, the petition abates and is **dismissed**. However, the Petitioner is at liberty to file a fresh petition.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)